

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 115

1140/2022, 1555/2022, 2845/2023, IA (I.B.C)/1049(CH)2024

**CP (IB) No.121/Chd/Hry/2017
(Admitted)**

IN THE MATTER OF:-

Brij Lal Ashok Kumar

...Petitioner

Versus

Tara Chand Rice Mills Pvt. Ltd.

...Respondent

Under Section: 9, 66(1), 43(1) r/w 44(1), IBC 2016 and Rule 11 NCLT

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 13.06.2024.

Tanvi
06.05.2024

Sd/-
Court Officer